THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) National Pharmaceutical Pricing Authority (NPPA) vide its notification S.O. 412(E) dated 13th February, 2017 fixed the ceiling price of the coronary stents. Institutions such as hospitals/nursing homes/clinics utilizing Coronary Stents for angioplasty are bound to abide by the ceiling prices fixed by the Government for coronary stents. Though the stent prices have come down, the cost of cardiac catheters, balloon catheters and the guide wires used in angioplasty remains exorbitant as there is no price regulation on these devices at present. Also, the ‘procedure charges’ and ‘doctors fees’ which the hospitals are billing to the patients for angioplasty is said to have increased as per feedback and also as per a study on the issue conducted by IQVIA services and sponsored by AdvaMed.

(c) NPPA vide its notification No. 639(E), dated 12th February, 2018 at para 13(m), directed all healthcare institutions performing angioplasty and billing the patient to mention billing cost of cardiac catheters, balloon catheter and guide wire along with the name of the company, brand name, batch number and specifications in order to bring in greater transparency in the billing and for effective monitoring of the MRPs under Para 20 of the Drugs (Prices Control) Order, 2013 (DPCO, 2013). Further, the Government, in extra-ordinary circumstances, if it considers necessary to do in public interest, can fix the ceiling price of any formulation/medical device.

Revival of Brahmaputra valley corporation Ltd.

1655. SHRI BHUBANESWAR KALITA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has decided to revive Asia’s oldest gas-based fertilizer plant at Namrup in Upper Assam;

(b) if so, the details thereof;

(c) whether Government has assured Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL) to release ₹ 100 Crores for revamping its two existing plants;

(d) if so, whether Government has released the promised amount and by when the revamping work is likely to commence; and

(e) by when the revamping work is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. The Union Cabinet in its meeting held on 21.5.2015 had approved setting up of a brown field ammonia urea complex of 8.645 LMPTA capacity at the existing location of BVFCL Namrup
through open bidding of 52% equity of the project on PPP mode, which did not materialize due to non-receipt of any proposal from the investors. DoF has now decided to set up the project through PSU route with equity participation of 52% by M/s. RCF, 26% by M/s. OIL and 11% each by BVFCL and Government of Assam.

(c) No, Sir.

(d) and (e) In view of (c) above, question does not arise.

Revival of closed units controlled by the ministry

1656. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any unit under the administrative control of the Ministry, is closed down or running into heavy losses, if so, the details thereof; and

(b) the names of such units and the steps taken to revive them for regular production?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) Yes Sir. The details of units under the administrative control of the Ministry which are running into heavy losses is as under:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of PSU</th>
<th>Profit making/loss making</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>The Fertilizers and Chemicals Travancore Limited (FACT)</td>
<td>Loss making</td>
</tr>
<tr>
<td>2</td>
<td>Fertilizer Corporation of India Limited (FCIL)</td>
<td>As FCIL was running into losses, all units of FCIL were closed in 2002. However, after financial restructuring the net worth of the company has become positive.</td>
</tr>
<tr>
<td>3</td>
<td>Hindustan Fertilizer Corporation Limited (HFCL)</td>
<td>As HFCL was running into losses, all units of HFCL were closed in 2002. However, after financial restructuring the net worth of the company has become positive.</td>
</tr>
<tr>
<td>4</td>
<td>Madras Fertilizers Limited (MFL)</td>
<td>Loss making</td>
</tr>
</tbody>
</table>